F. No. 5 (5)2019/CLA/Chennai/RCD/FSSAI Food Safety & Standard Authority of India (A Statutory body under Ministry of Health & Family Welfare) (Regulatory Compliance Division)

FDA Bhawan, New Delhi Dated: 07- July, 2021

Office Order

Subject: Notification of FSSAl's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 -- regd.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, and partial modification to this office order No. 09-01/Enf-I/2012/FSSAI (pt.-2) dated 09-02-2016 the under mentioned officers are hereby appointed as Designated Officer under Central Licensing for the area of Jurisdiction mentioned against each with immediate effect until further orders:-

S. No.	Name and Designation of the officer	Area of jurisdiction
1	Dr. K A Arul Anand, Jt. Director	Telangana
2	Ms. K. K. Jitha, Dy. Director	Karnataka, Andhra Pradesh
3	Dr. Jesto George, Dy. Director	Kerala, Lakshadweep
4	Dr. V. Vivek, Asst. Director	Tamil Nadu, Puducherry

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. Further, the link officer arrangement in respect of above Designated Officers of Central Licensing at Southern Regional Office-Chennai is hereby made with immediate effect as under:

S.No.	Name and Designation of the officer	Link Officer
1	Dr. K A Arul Anand, Jt. Director	Dr. Jesto George,DD
2	Ms. K. K. Jitha, Dy. Director	Dr. V. Vivek, AD
3	Dr. Jesto George, Dy. Director	Ms. K.K. Jitha, DD
4	Dr. V. Vivek, Asst. Director	Dr. K. A. Arul Anand, JD

3. The link officer shall be responsible for looking after the work of concerned Designated Officer of Central Licensing in his/her absence.

(Arun Singhal) Chief Executive Officer

- 1. Commissioners of Food Safety of all States / UTs
- 2. All Designated Officers / Central Licensing Authority
- 3. CITO with a request to create login credential in FoSCoS for all officers and uploading the order on FSSAI Website.
- 4. HR Division, FSSAI HQ
- 5. Guard File of Regulatory Compliance Division.

(Ms. Inoshi Sharma) Executive Director (CS)